

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:125
ANSWERED ON:19.11.2009
EVENING COURTS IN MAHARASHTRA
Sule Supriya

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has received any proposal from State Government of Maharashtra to set up evening courts to deal with long pending cases in the State;
- (b) if so, the details thereof and the action taken by the Government thereon;and
- (c) the details of the total number of evening court functioning across the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

(a) & (b): No such proposal has been received.

(c): Administration of justice is primarily the concern of the State Government and the State Government in consultation with its concerned High Court decides all matters concerning operations and setting up of courts including evening courts. Union Government does not monitor or maintain data regarding the total number of evening courts functioning across the country.